



भारत निर्वाचन आयोग  
Election Commission of India

निर्वाचन सदन  
NIRVACHAN SADAN  
अशोक रोड, नई दिल्ली- 110001  
ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/10/2024

Dated 29<sup>th</sup> January, 2024

**PRESS NOTE**

**Subject: Biennial Elections to the Council of States to fill the seats of members retiring in April 2024.**

The term of office of 56 members of the Council of States elected from following 15 States is due to expire on their retirement in April 2024, as detailed below:

Name of State	No. of members retiring	Date of retirement
1) Andhra Pradesh	3	02.04.2024
2) Bihar	6	
3) Chhattisgarh	1	
4) Gujarat	4	
5) Haryana	1	
6) Himachal Pradesh	1	
7) Karnataka	4	
8) Madhya Pradesh	5	
9) Maharashtra	6	
10) Telangana	3	
11) Uttar Pradesh	10	
12) Uttarakhand	1	
13) West Bengal	5	
14) Odisha	3	03.04.2024
15) Rajasthan	3	

2. Now, the Commission has decided to conduct biennial elections to the Council of States from above mentioned States in accordance with the following programme:

Sl. No.	Events	Dates
1.	Issue of Notifications	08 <sup>th</sup> February, 2024 (Thursday)
2.	Last date of making nominations	15 <sup>th</sup> February, 2024 (Thursday)
3.	Scrutiny of nominations	16 <sup>th</sup> February, 2024 (Friday)
4.	Last date for withdrawal of candidatures	20 <sup>th</sup> February, 2024 (Tuesday)
5.	Date of Poll	<b>27<sup>th</sup> February, 2024 (Tuesday)</b>
6.	Hours of Poll	09:00 am- 04:00 pm
7.	Counting of Votes	27 <sup>th</sup> February, 2024 (Tuesday) at 05:00 pm
8.	Date before which election shall be completed	29 <sup>th</sup> February, 2024 (Thursday)

3. The Commission has directed that for the purpose of marking preference(s) on the ballot paper, only integrated violet colour sketch pen(s) of pre-fixed specification, provided by the Returning Officer, shall be used. No other pen shall, under any circumstances, be used in the above said elections.

4. Adequate measures for close monitoring of the election process by appointing observers shall be taken to ensure free and fair election.

5. Broad Guidelines of Covid-19 issued by ECI as contained in para 32 of Press Note, dated 09<sup>th</sup> October, 2023, available at link <https://www.eci.gov.in/eci-backend/public/api/download?url=LMAhAK6sOPBp%2FNFF0iRfXbEB1EVSLT41NNLRjYNJJP1KivrUxbfqkDatmHy12e%2FzX%2FLARKC1113JwqUiIik3elutfj4ZXmS4fSdLizWg8zYJK%2F7XImS4x4KRPNj1%2BEG%2F> to be followed, wherever applicable, during entire election process by all persons.

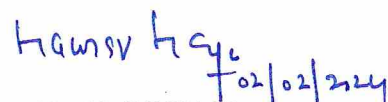


(PRAFULL AWASTHI)  
UNDER SECRETARY

**HARYANA VIDHAN SABHA SECRETARIAT**

Endst.No. HVS-LA-37/2024 *3485* Dated Chandigarh, the *21/02/2024*

A copy of the Press Note is forwarded to all the Members of Haryana Vidhan Sabha for information.



(GAURAV GOYAL)  
Assistant Returning Officer  
for Biennial Election to the Council of  
States-2024 and Deputy Secretary,  
Haryana Vidhan Sabha Secretariat.